

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF MEGHALAYA, SHILLONG
NOTIFICATION

Dated Shillong, the **24th September, 2024**

No. HCM II/142/2017/Estt/54

With approval of the Hon'ble Chairman, High Court Legal Services Committee, High Court of Meghalaya, the Committee is pleased to empanel **Miss. Sylvia Nongsiej**, Advocate, for acting as Legal Aid Counsel in the High Court of Meghalaya.

The High Court Legal Services Committee has full authority in selecting such Panel Lawyers/Advocates for acting as Legal Aid Counsel.

Nothing shall prevent the High Court Legal Services Committee from deleting names from the Panel after being satisfied that he/she has been neglecting his/her duties or has been conducting malpractices while performing his/her duties as Panel Lawyer.

By order,

SECRETARY
HCLSC

Memo.No.HCM II/142/2017/Estt/54-A

Dated: 24th September, 2024

Copy to (for information):-

1. The P.S. To Hon'ble, the Chief Justice (Acting), High Court of Meghalaya for his Lordship's kind information.
2. The P.S. To Hon'ble Mr. Justice W. Diengdoh, Chairman, High Court Legal Services Committee for his Lordship's kind information.
3. The P.S. To Hon'ble Mr. Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya for his Lordship's kind information.
4. The P.A to Registrar General, High Court of Meghalaya, Shillong.
5. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
6. The District & Sessions Judge – cum - Chairman, District Legal Services Authority Shillong/ Nongpoh/ Nongstoin/ Tura/ Williamnagar/ Jowai/ Khliehriat/ Ampati/Resubelpara/ Baghmara/ Mawkyrwat/ Mairang.
7. The Judge, District Council Court, KHADC/JHADC/GHADC.
8. The Director General of Prisons, Meghalaya, Shillong.

9. The Secretary to the Government of Meghalaya, Law Department.
10. The President, Meghalaya High Court Bar Association, Shillong.
11. The Director, Printing and Stationery, Meghalaya, Shillong for publishing the notification in the next issue of the official gazette.
- ✓ 12. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
13. Miss. Sylvia Nongsiej, Advocate for kind information.
14. Notice board.
15. Office file.


SECRETARY
HCLSC

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25/9/24